

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.03.2020 (TUESDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd. & Ors. With	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
2.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju & Ors Vs Achala Gold Agritech Investment Ltd. & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
3.	Comp. App. (AT) No. 300 of 2019	Tweak the future Innovations Pvt. Ltd. Vs. Registrar of Companies, Punjab & Chandigarh	Karanveer Jindal	P. S. Singh

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1513 of 2019	Kotak Mahindra Bank Ltd. Vs. Testtex India Laboratories Pvt. Ltd. & Ors.	Amit Mahalian	Prakash K. Panda
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For Hearing

5.	Comp. App. (AT) No. 122 of 2018 Part Heard	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar
6.	Comp. App. (AT) No. 163 of 2018 Part Heard	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. With	Mohd. Wasay Khan	GouthamShivshank ar (R1 to R9), Anandh K (R19 to 22)
7.	Comp. App. (AT) No. 210 of 2018 Part Heard	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. With	John Mathew	GouthamShivshank ar (R2-10)
8.	Comp. App. (AT) No. 211 of 2018 Part Heard	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshank ar

9.	Comp. App. (AT) (Ins) No. 320 of 2019 Part Heard	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt. Ltd.	Gautam Singh	Piyush Bhardwaj
10.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4
11.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
12.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt. Ltd. & Ors. With	Nikita	Mithun Verghis
13.	Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt. Ltd. & Ors.	Nikita	Mithun Verghis
14.	Comp. App. (AT) No. 320 of 2019	Late. Mona Aggarwal. Vs. Ghaziabad Engineering Company Ltd. & Ors.	Chandan Dutta	Javed Akhter-R2

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By Order

**-sd/-
Registrar**